

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00079/2020
IN
ORIGINAL APPLICATION NO.276/2012**

DATED THIS THE 16TH DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

G.S. Srinivasa Rao Phadnis,
S/o Late G.S. Govinda Rao Phadnis,
Aged 62 years, retired as
Junior Cartographic Assistant,
Soil & Land Use Survey of India,
S.No. 207, Kodigehalli,
Vidyaranyapura Post,
Bengaluru 560 097, residing at
No. 144/8, 2nd Floor, 2nd Block,
Balaji Road, T.R. Nagar,
Bengaluru 560 028

....Petitioner

(By Advocate Shri A.R. Holla)

Vs.

1. Sri Sanjay Agarwal,
Secretary, Department of
Agriculture Co-Operation and Farmers' Welfare,
Ministry of Agriculture and Farmers' Welfare,
Room No. 115, Krishi Bhavan, New Delhi 110 001

2. Smt. Rajni Taneja,
The Chief Soil Survey Officer,
Soil and Land Use Survey of India,
I.A.R.I Buildings, PUSA, New Delhi 110 012

3. Sri Pankaj Laghate,
Soil Survey Officer,
The Soil and Land Use Survey of India,
S.No. 207, Kodigehalli, Vidyaranyapura Post,
Virupakshapura, Bengaluru 560 097

.....Respondents

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the present Contempt Petition with liberty to file Execution Application.

2. Accordingly, the CP is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the petitioner in CP No. 170/00079/2020

Annexure CP1 Copy of the order dated 02.08.2013 in OA No. 276/2012
Annexure CP2 Copy of the order dated 13.03.2020 in WP No. 46375/2013
Annexure CP3 Copy of the representation dated 12.06.2020
